

ANNEXURE-2
Name of the corporate debtor: M/s Shivkala Developers Pvt. Ltd.
Date of commencement of liquidation: 24.11.2021
List of stakeholders as on: 31.03.2022
List of unsecured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted			Amount of mutual dues, contingent claim that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total claims admitted				
1	Noble Co-Operative bank	UBDU/P0025P	28.12.21	330445866.8	102333872.4	FC (Unsecured)	No	43.63%	NA	NA	The amount admitted as reflecting in the bank account and simple interest till the commencement of LCD	
2	Alpha Agrawal		01.12.21	2200000	2200000	FC (Unsecured)	No	0.98%	NA	NA	No claim has been received under liquidation the amount admitted as per the claim filed during the CIR Process.	
3	Delhi NCR Consulting	U74900UD2004PTC049265	13.12.21	15631875	9058000	FC (Unsecured)	No	4.03%	NA	6573875	Pursuant to order dated 11.03.2019 passed in CA No. 416/2019 by Hon'ble NCLT the claim of Rs. 9058000/- is admitted.	
4	Mr. V. K. Jain & Manju Jain		27.12.21	16171316	16171316	FC (Unsecured)	No	7.21%	NA	NA	The CD has borrowed the money and issued a cheque for repayment. Under verification it is found that Rs. 1 Cr. Shown in the bank account of CD. Therefore, relying on the same the claim is admitted including interest thereon.	
5	Renu Agrawal		18.12.21	9810000	1500000	FC (Unsecured)	No	0.66%	NA	8310000	The claim has been admitted as per the amount shown in the books of account of CD.	
6	Ashta Studios Pvt. Ltd.	U74899UD1903PTC084459		9,29,96,158	9,29,96,158	Related Party	No	41.46%	NA	NA	No claim has been received under liquidation, the amount admitted as per the claim filed during the CIR Process.	
7	Adarsh Engineers Pvt. Ltd.	U74999UD2006PTC105603				Related Party	No		NA	2,94,46,718	During the course of Statutory Audit, the amount of Rs. 2,94,46,718/- reflecting under the head of loan liability against the Adarsh Engineers Pvt. Ltd. The income tax department passed an order dated 16.10.2019 found bogus entry and imposed the tax liability and imposed tax liability thereon. Further no claim has been received despite of clarification of ex-management of CD but no response received. Therefore, in view of the ordinance dated 06.06.2018 include in the list of stakeholder and no amount due pursuant to the order passed by the Income Tax Department.	
Total				467255215.8	224250346.4			100%		250240763.3		



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